

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

215. IA/2072/2024 IA/2472/2024 IA/1691/2024 IA 1716/2023 IA/5709/2023  
IA/942/2024 IA/2587/2024 C.P. (IB)/3126(MB)2019

**IN THE MATTER OF**

Positive Rays Events Private Limited

... Petitioner

Vs

Sheltrex Karjat Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 05.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant

IA/5709/2023:	Adv. Ashish Mehta (VC)
IA/2587/2024:	Adv. Malhar Zatakia (PH)
IA 1716/2023:	Adv. Vedit Divya Kamat (PH)
IA/1691/2024:	Adv. Tushad Kakalia (VC)
IA/5709/2023:	Adv. Jyoti Vishwakarma (VC)
IA/942/2024:	Mr. Suraj Sharma PCS (VC)
	Adv Maulik Chokshi i/b Adv Amar Khanna. Advocate for the Applicant in IA 2472 of 2023, 2072 of 2023, for Respondent in IA 1691 of 2023, 1716 of 2023, 5709 of 2023, 942 of 2023, 2587 of 2024.

For the Respondent

IA/5709/2023: Adv. Harsh Moorjani (R3) (VC)

---

**ORDER**

All the parties are directed to complete the pleadings before the next date of hearing  
Adjourned to **09.08.2024** for arguments.

Sd/-  
MADHU SINHA  
Member(Technical)  
/Ziyaul/

Sd/-  
REETA KOHLI  
Member(Judicial)